

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.173/241-242/NCLT/AHM/2017

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2020**

Name of the Company:

Jignesh Ramesh Patel & Ors.

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

Section:

Section 241-242 of the Companies Act 2013.

ORDER

No one appeared for the Parties.

The matter stands adjourned to 09.09.2020 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 7th day of July, 2020.